

required under compulsion to perform duties over and above the normal working hours due to paucity of staff; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Sometimes a driver of an R. M. S. Van in Calcutta may be required to perform overtime duty not due to paucity of staff but on account of some administrative need.

(b) Does not arise.

MAIL VANS

109. Shri Ramananda Das: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that dilapidated vans without road-worthiness are being used at Calcutta for conveyance of mails; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Only road-worthy vehicles are put in service. It is, however, proposed to replace shortly 33 vehicles which have done large mileages by new ones.

CENTRAL TELEGRAPH OFFICE FOR BARODA

110. Dr. Amin: Will the Minister of Communications be pleased to state:

(a) whether any representation has been received from the people of Baroda for the opening of a Central Telegraph Office in Baroda; and

(b) if so, the decision taken thereon?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, very recently.

(b) The latest traffic statistics do not justify conversion of the existing Telegraph branch into a Central Telegraph Office.

PHARMACEUTICAL ENQUIRY COMMITTEE

111. Dr. Amin: Will the Minister of Health be pleased to state the action taken by Government on the recommendation made by the Pharmaceutical Enquiry Committee that the administration of Drugs Control should be centralised for the uniform and effective enforcement of the Drugs Act?

The Minister of Health (Rajkumari Amrit Kaur): The views of the State Governments have been invited on the recommendation made by the Pharmaceutical Enquiry Committee.

The same was also placed for consideration before the Central Council of Health at their meeting recently held in Trivandrum.

CO-OPERATIVE FRAMING

112. Shri Karni Singhji: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government have received any proposals from the Government of Rajasthan for the development of co-operative farming; and

(b) whether any amount has been allotted for this purpose?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) The question does not arise.

URBAN WATER SUPPLY AND SANITATION SCHEME FOR RAJASTHAN

113. Shri Karni Singhji: Will the Minister of Health be pleased to state:

(a) the amount allotted to the Rajasthan Government for the development of urban water supply, drainage and sullage schemes during the first three years of the First Five Year Plan; and

(b) the names of the cities and towns for which the schemes have been approved?